

(2)
Notices are issued
to the All Respondents
on 18-1-89
MSD
18-1-89,

J.M. P. No. 59/89
for amendment.

SSG
18.1.89

Amendment carried out
by Advocate for applicant-
as per order dtd.
28/2/89.

SSG
8/3/89.

Neither the A.O's Nor the
reserved notices have been
dec'd. back in respect of all
Resp.

MSD
22/6/89

28.2.1989

Present Mr. S.R. Atrre
the applicant and Mr. V.S.M.
for the respondents. The app
has not carried out the
amendment as per our order
dtd. 9.1.89. On the contrary the
applicant has filed an
application for amendment.
It is numbered as Misc Petition
No. 59/89. In view of the order
such an application was ne-
cessary, But ~~as~~ as he has
filed we allow it. The
applicant to carry out the
amendment today only.

Mr. Mosurkar request
for some time to file
reply. Respondents to file
their reply on 17th April
1989. Keep the case before
the Registrar on that date
for reply of the respondent.
M.P. is disposed of.

MSM
(M.Y. PRIOLKAR) (M. Y. PRIOLKAR)
M(A) M(J)